

BARTER DEAL WITH RUSSIA

*155. **Shri S. N. Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that in one of the two barter deals with Russia in regard to the import of wheat, India suffered loss; and

(b) if so, to what extent and for what reasons?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). Government of India entered into three barter deals with Russia for the import of wheat. Under these agreements, either party had to supply specified quantities of specified commodities. The full quantities specified in the Agreements were supplied by both the parties concerned and the question of any loss on the deal does not, therefore, arise.

SOIL CONSERVATION BOARD

*156. **Shri S. N. Mishra:** Will the Minister of Food and Agriculture be pleased to state the steps taken by Government to set up the Soil Conservation Board at the Centre?

The Minister of Food and Agriculture (Shri Kidwai): The establishment of the Board will, it is hoped, be announced soon.

RE-EMPLOYED OFFICERS IN MINISTRY OF HEALTH

*159. **Shri V. P. Nayar:** Will the Minister of Health be pleased to state:

(a) the number of officers re-employed under the Ministry of Health, after they had retired from regular service; and

(b) whether before filling up a vacant post by a retired official, the Ministry had made any efforts to find out whether suitable candidates in service were available in the Centre or States?

The Minister of Health (Rajkumari Amrit Kaur): (a) Six.

(b) Yes, in the case of two officers. Of the remaining four one belongs to the personal staff of the Minister, one is a displaced technical officer and the other two officers specially suitable for appointment in their respective posts on account of their previous experience or training.

OFFICER ON SPECIAL DUTY

*160. **Shri V. P. Nayar:** (a) Will the Minister of Health be pleased to state the functions of the Officer on Special Duty, Dr. K. C. K. E. Raja?

(b) When did this officer retire from regular service?

(c) What are the terms and conditions of his present service as Officer on Special Duty?

(d) What are his monthly emoluments in the present post and what is his pension for his regular service from which he retired?

(e) Had Government advertised the post now held by him or was he directly appointed by the Government of India?

(f) If the answer to the latter part of (e) above be in the affirmative, what are the reasons for appointing this officer?

The Minister of Health (Rajkumari Amrit Kaur): (a) To advise Government on the organisation and general planning of the All India Medical Institute and to assist in its development at successive stages and in this connection to serve as Member-Secretary of the All India Medical Institute Committee.

(b) On the 1st December, 1952.

(c) and (d). His present term of appointment as Officer On Special Duty extends up to the 31st May, 1954, or until six months after the Director of the Institute is appointed whichever is earlier. He gets a consolidated pay of Rs. 2,750/- inclusive of a total pension of Rs. 594/12/- per mensem.

(e) and (f). The post was not advertised. Dr. Raja was specially

appointed to this post in view of his great experience and thorough knowledge of all aspects of the question relating to the planning and setting up of the All India Medical Institute which he had acquired in his various capacities as (1) Director General of Health Services (2) Member-Secretary of All India Medical Institute Committee, (3) Secretary of the Health Survey & Development Committee, (4) Member of the Up-grad- ing Committee for certain existing Medical Institutions in India (5) Member of the All India Council of Post-graduate Medical Education.

KRISHNA RIVER BRIDGES

*175. **Shri Heda:** (a) Will the Minister of Transport be pleased to state how many bridges have been constructed over the river Krishna on National Highways?

(b) Do Government propose to construct a bridge over Krishna near Kurnool, the new capital of Andhra, with a view to join it with the territory of Hyderabad State?

(c) What is the alternate route at present available and how many miles more one has to travel between Kurnool and Hyderabad?

The Deputy Minister of Railways and Transport (Shri Alagesan):

(a) One on National Highway No. 4 (Bombay-Bangalore-Madras Road) and another at Deosugar on National Highway No. 7 (Banaras-Cape Comorin Road).

(b) Originally the Anantapur-Yadcherla section of the Banaras-Cape Comorin National Highway was aligned via Kurnool but subsequently it was tentatively decided to take the National Highway through Madhavaram and Raichur. The alignment will be finalised after the views of the Government of Andhra are known. The question of constructing a bridge over the Krishna near Kurnool will arise only if it is finally decided to take the National Highway via Kurnool. Along the

Kurnool alignment a bridge is required not only over the Krishna but also over the Tungabhadra.

(c) There is no convenient alternative route which is not too circuitous.

CLASS IV RAILWAY STAFF

*177. **Shri Nambiar:** Will the Minister of Railways be pleased to state the present procedure for recruitment of class IV staff in various departments of the Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan): Recruitment to Railway Services, Class IV, is made by the local Departmental District Officers. All vacancies other than vacancies of short duration in this class are notified by the Railway Administrations to the linked Employment Exchanges whose nominees are considered for appointment along with those applying direct from the open market.

WAGON SUPPLY AT AGRA

*178. **Seth Achal Singh:** Will the Minister of Railways be pleased to state what steps are being taken to ease the restrictions which still continue on the supply of wagons at the Agra stations for sending out goods?

The Deputy Minister of Railways and Transport (Shri Alagesan): There are now no restrictions which hamper movements of traffic offering from stations in the Agra Area.

AERODROME AT KURNOL

*182. **Shri Buchhikotaiah:** Will the Minister of Communications be pleased to state:

(a) whether any request has been made by the Andhra Government for an aerodrome at Kurnool; and

(b) if so, the action proposed to be taken?

The Deputy Minister of Communications (Shri E.S.J. Bahadur): (a) Yes, Sir.